

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 43(ND)08  
**CA. NO.**

**CORAM:**

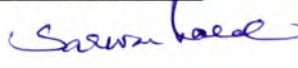


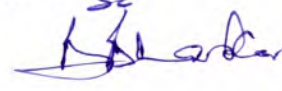

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

**NAME OF THE COMPANY:** M/s. Smt. Madhu Bhaskar V/s. M/s. Ishwar Industries Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Sarwan Raizer	Adv.	Respondents	
2.	Takrim Ahsan Khan	Adv.	Applicants	
3.	Mohd. Wasim Akram	Adv.	Applicants.	
4.	BEHARAT BHASKAR	R 2		
5.	Ms. Saurabh Kalia	} Adv. for Petitioner		
6.	Ms. Yamini Sharma			

**ORDERS**

Application has been filed by third parties i.e. Sunhaila Sumeer Duggal and M/s Jet Age Finance Pvt. Ltd. praying for execution of the sale deeds in their favour. The entire sale has already been paid to the Respondent Company. Possession of the said property has also been with them for several years. This fact is acknowledged by the Respondent no. 2 present in court.

*2/*

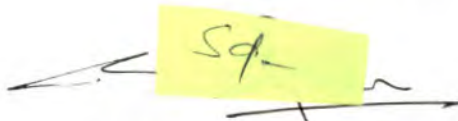
*L*

Ld. Counsel wishes to draw the attention of this bench to similar relief granted to other transferees vide order dated 6<sup>th</sup> October, 2016 whereby such sale deed were directed to be executed in their favour. The same were presented and executed on behalf of the Respondent no. 1 before the Sub Registrar.

Given the facts of the case, that Respondents do not have objection to the execution of the sale deed, the application is allowed as there is no reason for 3<sup>rd</sup> parties to suffer on account of the differences between the two group of members herein. Order dated 17<sup>th</sup> July, 2008 is accordingly modified to this extent.

R-2 shall give the details of the payment made by the purchases to the petitionertowards the 7 sale deeds executed so far.

To come up on 24<sup>th</sup> July, 2017.



**(S. K. Mohapatra)**  
**Member Technical**



**(Ina Malhotra)**  
**Member Judicial**